

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 115/2004

GENE CAMPAIGN & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(ONLY IA-122182/21 AND IA -47/2016 IN WC-260/05 AND IA No. 168600/2022 - INTERVENTION/IMPLEADMENT ARE TO BE LISTED)

WITH

W.P.(C) No. 260/2005 (PIL-W)

(IA No. 47/2016 - APPLICATION FOR DIRECTIONS and IA No. 122182/2021 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 01-12-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MRS. JUSTICE B.V. NAGARATHNAFor Petitioner(s) Mr. Prashant Bhushan, AOR
Mr. Rahul Gupta, Adv.Mr. Sanjay Parikh, Sr. Adv.
Ms. Aparna Bhat, AOR
Ms. Karishma Maria, Adv.
Mr. Satwik Parikh, Adv.For Respondent(s) Mr. R. Venkataramani, AGI
Ms. Aishwarya Bhati, ASG
Mr. R. Bala, Sr. Adv.
Mr. Praveen Vignesh, Adv.
Ms. Manisha Chava, Adv.
Mr. Nitin Pavuluri, Adv.
Mr. Manvendra Singh, Adv.
Mr. Abhijeet Singh, Adv.
Mr. Devashish Barukha, Adv.
Mr. Nishesh Sharma, Adv.
Ms. Archana Pathak Dave, Adv.
Mr. Raman Kr. Bhati, Adv.
Mr. Ketan Paul, Adv.
Mr. Mayank Pandey, Adv.
Mrs. Vijayalakshmi Venkataramani, Adv.
Mr. Chitvan Singhal, Adv.
Ms. Sonali Jain, Adv.
Mr. Raman Kumar Bharti, Adv.
Mr. Atulesh Kumar, Adv.
Mr. Rohan Gupta, Adv.

Mr. Bhaskar Chakara, Adv.
Ms. Harsha Nijhawan, Adv.
Ms. Preeti Rani, Adv.
Mr. Amrish Kumar, AOR
Mr. Gurmeet Singh Makker, AOR

Mrs. Anil Katiyar, AOR

Applicant-in-person

Mr. Vinay Navare, Sr. Adv.
Ms. Prity Kumari, AOR
Ms. Neha Singh, Adv.

Mr. Jitendra Mohan Sharma, AOR

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Ms. Priyam Cherian, Adv.
Ms. Sudakshina Prasad, Adv.
Ms. Anshika Bajpai, Adv.

Mr. Abhay Kumar, AOR

Mr. D. Ramakrishna Reddy, Adv.
Mr. D. Tejaswi Reddy, Adv.
Mr. Hrithik Manchanda, Adv.
Mrs. D. Bharathi Reddy, AOR

Mr. Pranav Sachdeva, AOR

Mr. Krishna Kumar, AOR,
Mr. B. Vinodh Kanna, AOR,
Ms. Aakriti, Advocate

UPON hearing the counsel the Court made the following
O R D E R

Submissions of the learned Attorney General remained
inconclusive.

List the matters on 7th December, 2022 at 2.00 pm.

(MEENAKSHI KOHLI)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER